

# **THE HIGH COURT OF ORISSA, CUTTACK**

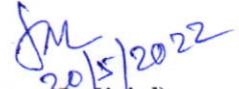
Notice No. XXXIV-Admn-Comp-05/2016-22(P.F.-III)-7955, Dtd. 20.05.2022

## **NOTICE**

It is hereby notified that the bid submitted by M/s NAB BHARAT ENTERPRISES, Bhubaneswar, M/s GANGPUR SALES & SERVICES, Bhubaneswar and M/s SHREE DURGA CONSTRUCTION & EQUIPMENTS, Bhubaneswar pursuant to this Court's e-Procurement Notice No- XXXIV-Admn-Comp-05/2016-22(P.F.-III)-4977, dated: 25.03.2022 (towards CAMC of 214 numbers of DG sets installed in District & Subordinate Courts under e-Courts Project) are found to be qualified in the Technical Bid Evaluation process.

Their Financial bids shall be opened on Dtd - 24.05.2022 at- 11.30 A.M .

By order

  
Registrar (Judicial)